

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-644(ND)/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.07.2018.**

**NAME OF THE COMPANY: M/s. Ahluwalia Contracts (India) Ltd. V/s. M/s.
Raheja Developers Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

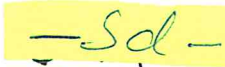
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**For the Petitioner: Mr. Tariq Khan, Mr. Debojyoti Sengupta and Mr.
Shashank Garg, Advocates**

**For the Respondent: Mr. Saurabh Kalia and Mr. Siddhartha Nagpal,
Advocates**

ORDER

Mr. Sidharth Nagpal, Advocate has put in his appearance on behalf of the Corporate Debtor. He prays for some time to file his reply. The same be filed. To come up on 17th July, 2018.


**(Ina Malhotra)
(Member (J))**